

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 27011/2019

(Arising out of impugned final judgment and order dated 24-01-2019 in CRLA No. 7094/2007 passed by the High Court of Judicature at Allahabad)

ATAR PAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.144222/2019-CONDONATION OF DELAY IN FILING and IA No.144223/2019-EXEMPTION FROM FILING O.T. and IA No.144215/2019-CONDONATION OF DELAY IN REFILING)

Date : 27-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Anilendra Kant Srivastava, Adv.
Mr. Shiv Dev Kumar Dixit, Adv.
Mr. Narender Kumar Verma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR